

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 241 OF 2017

Dated: 28th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Punjab State Transmission Corporation Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr.Sakesh Kumar for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 16.10.2017.
Mr. Sakesh Kumar takes notice on behalf of Respondent No.1. Dasti, in
addition, is permitted.

List the matter on **16.10.2017.** In the meantime, pleadings be
completed.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson